

WEEKLY CAUSE LIST
22.05.2017 to 26.05.2017



NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
CAUSE LIST – COURT NO.2

Hon'ble Shri Justice M.S. Nambiar
Judicial Member

Date: 22-5-2017
Time: 10.30 am

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No. 113 of 2017 (SZ)	M/s. Sri Kamatchiammam Plastics Rep.,by its Partner V.Kumar, Valayapettai, Kumbakonam Vs The Chairman Tamil Nadu Pollution Control Board, Guindy, Chennai and 3 others	M/s.Taaurs Associates S.Kamalesh Kannan, S.Sai Sathya Jith Counsel for Applicant	For Admission
2	Application No. 97 of 2017 (SZ)	R.Govindarasu Thanikachalam Nagar Vs Omega Granites Pvt.Ltd., Rep.,by its Chairman, Namakkal District and 2 others	M/s. Gautham S.Raman Maithreyi Canthaswamy Sharma Counsel for Applicant Mrs. H.Yasmeen Ali for R2 M/s. E.Manoharan	For Filing status Report

			M.K.Subramanian P.Velmani for R3	
3	Application No. 153 of 2016(SZ)	Parayavarana Parirakshana Sangam, Srikulam Dist, Andhra Pradesh and another Vs Union of India Through the Secretary, MoEF & CC New Delhi and 3 others	Mr.Ritwick Dutta Mr.Rahul Choudhary Mr.Stantly Hebzon Singh Counsel for applicant Mr. G.M Syed Nurullah Sheriff for R1 & R2 Mrs. H.Yasmeen Ali for R3 Mr.L.G.Sahadevan for R4	For Arguments
4	Application No. 157 of 2016(SZ)	Marvel River View County Owner's Welfare Association, Rep by its Secretary, Manapakkam,Chennai Vs The Chairman, Airport Authority of India, New Delhi and 7 others	Mr.A.Krishnamurthy Party in Person Mr.S.Venkatesan Uma Venkatesan for R1 & R6 M/s. M.K Subramanian & P.Velmani for R2,R3 & R7 Me.Sarashwathy for R4 & R5 Mrs. H.Yasmeen Ali for R8	For Arguments
5	Application No. 229 of 2016 (SZ)	M.Gobineelan, Sirumugai, Coimbatore – 641 302 Vs The Chairman, The Tamil Nadu Pollution Control Board,Guindy, Chennai and 3 others	M/s. N.Stalin K.Myilsamy Counsel for Applicant Mr.A.Ilango for R1,R2 M/s. M.K Subramanian, P.Velmani for R3 E.Manoharan for R4	For Arguments
6	Application No. 259 of 2016(SZ)	Mr.Sakeer Malappurama District Kerala State – 679 583 Vs State of Kerala Rep., by its Secretary, Fisheries and Port	M/s. P.Deepak Prasanth RajaGopal Counsel for Applicant Mrs .A.S.Suvitha for R1,R2 & R3 Mrs.Me.Saraswathy	For Arguments

		Department, Government Secretariat, Thiruvananthapuram, Kerala State – 695 001 and 5 others	for R4 Mrs.Vidhyalakshnmi vipin for R5 Mr.T.N.C.Kaushik for R6	
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COURT NO. 2, SZ WEEKLY CAUSE LIST of 22.02.2017 TO 26.05.2017

NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

CAUSE LIST – COURT NO.2

Hon'ble Shri Justice M.S. Nambiar
Judicial Member

Date: 23-5-2017
Time: 10.30 am

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No. 73 of 2017(SZ)	A.Jayakanthan Cuddalore District Vs M/s. Oil and Natural Gas Corporation Limited, Rep.by its Chairman Cum Managing Director, New Delhi and 7 others	S.Lakshmi D.M.Precilla Jenifer Counsel for Applicant	Adjourned Admission
2	Application No. 86 of 2016(SZ)	L. Lakshmanasamy, President, Perambai panchayat, Perambai, Villupuram Dist. Vs The Union of India, Rep. by its Secretary, MoEF & CC, New Delhi and 7 others	M/s. Yogeshwaran.A Neha Miriam Kurian Counsel for Applicant M/s.M.Sumathi for R1 Mr. K.R. Harin for R2 to R6 Mrs. Sathyabama for R7 M/s.D.Lakshmiathy P.Ravichandran C.Senthamizh for R8	For Report by R7
3	Application No. 9 of 2014 (SZ) [WP. No. 8011 of 2011 (THC)]	Puducherry Environment Protection Association, Rep by its Secretary, Koodapakkam Post, Puducherry Vs Union of India, Rep by the Secretary, MoEF, New Delhi	M/s. A.yogeshwaran Counsel for Applicant M/s.M.R.Gokul Krishnan for R1 Shri. K.R. Harin for R2, R5 & R6 Mrs. A. Sathyabama for R3 Smt. Yasmeen Ali for R4	For Report by R7

		and 6 Others		
4	Application No. 51 of 2015 (SZ)	V. Manickam, Koothampalayam, Namakkal District Vs The Secretary, TNPCB, Chennai and 5 others	M/s S. Arunachalam Associates R.Balaji, J.Josephine, Saranya,& G.Alagesan Counsel for Applicant Smt. Yasmeen Ali for R1 & R3 M/s Abdul Saleem, Saravanan & Vidyalakshmi for R2,R4 M/s. M.K.Subramanian & P.Velmani for R5 Mr.S.Diwakar for R6	For Arguments
5	Appeal No. 105 of 2016 (SZ)	Dr. Lenin Dhanisetty, Nellore Dist. Andhra Pradesh. Vs. Union of India MoEF and CC, New Delhi and 2 others	M/s. Ritwick Dutta, Rahul Choudhary & Stanly Hebzon Singh Counsel for Appellant Mr.G.M.Syed Nurullah Sheriff for R1 Mr.T.Sai Krishnan for R2 Mr. Bahrat Chakaravarthy for R3	For Arguments

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NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

CAUSE LIST – COURT NO.2

Hon'ble Shri Justice M.S. Nambiar
Judicial Member

Date: 24-5-2017
Time: 10.30 am

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No. 183 of 2016(SZ)	Shri Vinay Shivanand Naik, Mathikere, Karnataka Vs State of Karnataka, Through the Department of Transport, Rep. by its Chief Secretary, Bengaluru and 9 others	M/s. Rohini Ravikumar, Manu Kulkarni, Parimalam, Mahesh Kumar, Balaji & Narashima Varman Counsel for Applicant Mr.Devaraj Ashok for R1 M/s.P.D.Surana, P.Kavitha, P.D.Mukesh Kumar for R2,R3, R5, R6 M/s.Thirunavukarasu M.Swarna Latha for R4 M/s.Giridhar & Sai Y.Kavitha Prasanna Durai for R7 Mr.Su.Srinivasan for R8 & R10 Mrs.Me.Saraswathy for R9	For Reply Of R7 to R10
2	M.A.No.46 of 2017(SZ) IN Application No. 149 of 2016(SZ)	Mr.V.Ramasubbu, Srivaikundam. Vs Union of India, Rep. by its Secretary to Govt, MoEF & CC, New Delhi and 8 Others	M/s.A.Thirumalai Raja M.Kirubaharan & M.Ganasekar Counsel for Applicant Mr.M.R Gokul Krishnan for R1, R2 & R4 M/s. M.K Subramanian E.Manoharan & P. Velmani for R3 & R5, R8 Mrs. H.Yasmeen Ali for R6 & R7 M/s. R.Suresh Kumar & M.Raja for R9	For Stay

	Application No. 149 of 2016(SZ)	Mr.V.Ramasubbu, Srivaikundam. Vs Union of India, Rep. by its Secretary to Govt, MoEF & CC, New Delhi and 8 Others	M/s.A.Thirumalai Raja M.Kirubaharan & M.Ganasekar Counsel for Applicant Mr.M.R Gokul Krishnan for R1, R2 & R4 M/s. M.K Subramanian E.Manoharan & P. Velmani for R3 & R5, R8 Mrs. H.Yasmeen Ali for R6 & R7 M/s. R.Suresh Kumar & M.Raja for R9	For Arguments
3	Application No.447 of 2013(SZ) (THC) (WP No. 30730 of 2009, Kerala High Court)	Lawyers Environmental Awareness Forum, Kerala High Court Counsels' Association, Rep by its Secretary, Adv Sunil V. Mohammed, Edappally P.O. Kochi Vs The Southern Railways Rep by its General Manager, Chennai & others	M/s. P.Chandrasekhar Thomas M. Jacob Nagaraj Narayanan Legy P Abraham Counsel for Applicant Mr.K.Muthamil Raja for R1 & R2 Smt. Suvitha .A.S. for R3 to R6 Mr. K.R. Harin for R7 George Boban for R8 M/s S. Ramasubramaniam & Associates for R9 Mrs.Me.Saraswathy for R10	For hearing
4	Application No.247 of 2016(SZ)	I.H.Sekar Injambakkam, Chennai - 600 115 Vs The Secretary, Department of Forest and Environment, Government of Tamil Nadu Chennai and 5 others	I.H.Sekar Party in Person M/s. M.K.Subramanian, E. Manoharan & P.Velmani for R1 to R5 M/s.Menon, Karthik, Mukundan Neelakandan for R6	For Reply of R1
5	Application No. 26 of 2013 (SZ) (THC)	Janajagrithi Samithi, Rep. by its Executive President,	M/s Clifton D' Rozario, Maitreyi Krishnan Counsel for Applicant	For Arguments

	(WP No. 21439 of 2005 High Court of Karnataka)	Balakrishna S.Shetty, Udupi Vs The Union of India, Rep. by its Secretary, MoEF, New Delhi and 4 others	Mrs.M.Sumathy for R1 Mr.Devraj Ashok for R2 Shri T.K. Bhaskar for R3 Sri. Vijayakumar A Patil for R4 Sri. P.N. Rajeswaran for R5	
6	Application No. 27 of 2013 (SZ) (THC) (WP No. 2180/2007 High Court of Karnataka)	CSI Saint Luke's Church, Rep. by its Pastor Robinson Barnabas, Udupi and another Vs The Union of India, Rep. by its Secretary, MoEF, New Delhi and 4 others	M/s Clifton D' Rozario, Maitreyi Krishnan Counsel for Applicant M/s. M.Sumathi for R1 Mr.Devaraj Ashok for R2 Shri. T.K. Bhaskarfor R3 Sri. Vijayakumar A Patil for R4 Sri. P.N. Rajeswaran for R5	For Arguments
7	Application No. 28 of 2013 (SZ) (THC) (WP No. 11095/2007 High Court of Karnataka)	Bellibettu Alade Devasthanam, Yellur & 8 others Vs The Union of India, Rep. by its Secretary, MoEF, New Delhi and 4 others	M/s Clifton D. Rozario & Maitreyi Krishnan Counsel for Applicant M/s. M.Sumathi for R1 Mr.Devaraj Ashok for R2 Shri. T.K. Bhaskar for R3 Sri. Vijayakumar A Patil for R4 Sri. P.N. Rajeswaran for R5	For Arguments
8	Appeal No. 51 of 2012 (SZ) (THC) (WP No 22933/2012 High Court of Karnataka)	Janajagriti Samiti, Through its Member, Harishchandra shetty, Nandikur, Karnataka Vs The Union of India, Rep. by its Secretary, MoEF, New Delhi and others	M/s Clifton D' Rozario, Maitreyi Krishnan Counsel for Appellant Smt. M.Sumathy for R1 Mr.Devraj Ashok for R2 Shri T.K. Bhaskar for R3 Shri P.N. Rajeswaran for R4	For Arguments
9	Application No. 95 of 2017 (SZ)	S.Velmurugan Srivaikundam Taluk, Thoothukudi District	M/s. M.Kirubaharan A.Thirumalai Raja M.Gnana Sekar	For Admission

		<p style="text-align: center;">Vs The Chairman Tamil Nadu Pollution Control Board Guindy, Chennai and 5 others</p>	<p style="text-align: center;">S.Umashankar Counsel for Applicant</p>	
10	<p>Application No.81 of 2017 (SZ)</p>	<p>Pudhucherry Environment Protection Association Rep.,by its Honorary President Mr.R.Kothandaraman Pudhucherry Vs Central Pollution Control Board, Rep.,by its Member Secretary Karnataka</p>	<p>M/s.Yogeshwaran Neha Miriam Kurian Counsel for Applicant</p> <p>Mr.T.N.C.Kaushik for Respondent</p>	For Rejoinder
11	<p>M.A.No 52 of 2017(SZ) IN Application No. 23 of 2017 (SZ)</p>	<p>Pooja Kumar Besant nagar Chennai Vs Union OF India Through its Secretary Ministry of Environment, Forests and Climate Change New Delhi and 4 others</p>	<p>Ritwick Dutta, Rahul Chowdry & Stanley Hebzon Singh Counsel for Applicant</p> <p>Mr.M.R.Gokul Krishnan for R1 M/s.M.K.Subramanian, E.Manoharan & P.Velmani for R2 & R5 Mrs.Rita Chandrasekar for R3</p>	For Reply of R4

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NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

CAUSE LIST – COURT NO.2

Hon'ble Shri Justice M.S. Nambiar
Judicial Member

Date: 25-5-2017
Time: 10.30 am

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No.59 of 2017 (SZ)	Devi Social & Educational Foundation Rep.,by its Managing Trustee Vadapalani, Chennai Vs Director General of Hydrocarbons Noida and 8 others	M/s. Kaushik N Sharma, J.Jeya Sabare Eswaran & K.Usha Counsel for Applicant Mr. G.M Syed Nurullah Sheriff for R1 & R3 M/s. M.K.Subramanian E.Manoharan & P.Velmani for R4 and R9 Mr.Azhagamperumal for R5 M/s.D.S.Ekambaram & P.Jayalakshmi for R6	For Reply
2	Application No.60 of 2017 (SZ)	M/s.Pudukottai District Vadakadu Neduvasal Pakuthi Pasana Vivasaijal Nala Sangam Rep.,by its President, Mr.M.Selvaraj Pudukottai District Vs The Secretary Ministry of Petroleum and Natural Gas Government of India, New Delhi and 8 others	M/s.Vaiko, G.Devadoss & R.Senthilselvan Counsel for Applicant Mr. G.M Syed Nurullah Sheriff for R2 & R3	For Reply

3	Application No. 77 of 2017(SZ)	S.P.Surendranath Karthik Madipakkam, Chennai Vs Commissioner, Greater Chennai Corporation and 7 others	M/s.Kaushik N.Sharma J.Jeya Sabare Eswaran K.Usha Counsel for Applicant	For Admission
4	Application No. 215 of 2016 (SZ)	Guntu Boyina Kumar Kommadi, Visakhapatnam – 48 Vs The State of Andhra Pradesh Rep., by its Secretary, Revenue Department, Secretariat, Hyderabad and 3 others	M/s.Madhurai Donti Reddy Basu. K.Balaiyanantham Counsel for Applicant Mrs.H.Yasmeen Ali for R1 to R4	For filing Rejoinder
5	Application No.227 of 2016(SZ)	Samanvaya Vedika Jayanaga Rep.,by its General Secretary Shri.Obedulla Khan Bengaluru – 560 Vs Bangalore Metro Rail Corporation Ltd Rep., by its Managing Director and 3 others	M/s.Clifton D'Rozario & Maitreyi Krishnan Counsel for Applicant Mr.Poovayya & Co for R1 Mrs.Me.Sarashwathy for R2 Mr.Devaraj Ashok for R3 & R4	For Arguments
6	Appeal No.27 of 2015 (SZ)	Sudhakar Hegde, Bangalore and another Vs State – Level Environment Impact Assessment Authority, Rep. by its Member Secretary, Bangalore and others	M/s. Clifton D' Rozario, Maitreyi Krishnan, RaghuPathi, S.Sunil Dutt Yadav & Nimisha Kumar Counsel for Appellant Mr.Devaraj Ashok for R1,R4 Mr.M.R Gokul Krishnan for R2 Mrs. Anandha Valli for R3	For filing Rejoinder

7	Appeal No. 103 of 2016 (SZ)	Samaj Parivarthana Samudaya, Rep. by its board Member, Deepak C N Vs State Level Environment, Impact Assessment Authority – Karnataka, Rep. by its Member Secretary, Bangalore and another	M/s.Maitreyi Krishnan, S.Aishwarya Rao and Gresshma Rai Counsel for Appellant Mr.Devaraj Ashok for R1 Mr.Arun Karthick Mohan Suhrit Parthasarathy Navin Balaji for R2	For hearing
8	Appeal No. 60 of 2015 (SZ)	M/s Lee Pharma Limited,Medak dist Vs Central Pollution Control Board MoEF, New Delhi And Another	M/s.V.Suthakar K.S.Viswanathan Counsel for Appellant Mr.D.S.Ekambaram for R1 Mr.T.Sai Krishnan for R2	For Arguments
9	Appeal No. 61 of 2015 (SZ)	Sri Krishna Pharmaceuticals Limited,Renga Reddy Dist. Vs Central Pollution Control Board MoEF, New Delhi and Another	M/s.V.Suthakar K.S.Viswanathan Counsel for Appellant Mr.D.S.Ekambaram for R1 Mr.T.Sai Krishnan for R2	
10	Appeal No. 62 of 2015 (SZ)	M/s Orch Laboratories Private Limited, Krishna Dist Vs Central Pollution Control Board, MoEF, New Delhi and Another	M/s.V.Suthakar K.S.Viswanathan Counsel for Appellant Mr.D.S.Ekambaram for R1 Mr.T.Sai Krishnan for R2	
11	Appeal No. 63 of 2015 (SZ)	M/s Saraca Laboratories Limited,Medak Dist. Vs Central Pollution Control Board, MoEF,	M/s.V.Suthakar K.S.Viswanathan Counsel for Appellant Mr.D.S.Ekambaram for R1	

		New Delhi And another	Mr.T.Sai Krishnan for R2	
12	Appeal No. 65 of 2015 (SZ)	Shri Ram Chlorochem Limited., Medak Dist. Telangana State. Vs Central Pollution Control Board MoEF, New Delhi and Another	M/s.V.Suthakar K.S.Vishwanathan T.Hemalatha M.Gopi Counsel for Appellant Mr.D.S.Ekambaram for R1 T.Sai Krishnan for R2	
13	Appeal No. 68 of 2015 (SZ)	M/s Vasudha Pharma Chem Ltd., Rangareddy Dist, Telangana State. Vs Central Pollution Control Board MoEF, New Delhi and Another	M/s.V.Suthakar K.S.Vishwanathan T.Hemalatha M.Gopi Counsel for Appellant Mr.D.S.Ekambaram for R1 T.Sai Krishnan for R2	For Arguments
14	Appeal No. 69 of 2015 (SZ)	M/s Glochem industries Ltd., Visakapatnam, Andhra Pradesh Vs Central Pollution Control Board MoEF, New Delhi and Another	M/s.V.Suthakar K.S.Vishwanathan T.Hemalatha M.Gopi Counsel for Appellant Mr.D.S.Ekambaram for R1 T.Sai Krishnan for R2	
15	Appeal No. 70 of 2015 (SZ)	M/s Glochem industries Ltd., Medak Dist. Telangana State. Vs Central Pollution Control Board MoEF, New Delhi and Another	M/s.V.Suthakar K.S.Vishwanathan T.Hemalatha M.Gopi Counsel for Appellant Mr.D.S.Ekambaram for R1 T.Sai Krishnan for R2	
16	Appeal No.01 of 2016 (SZ)	Posh Chemical Pvt.Ltd, Ranga Reddy Dist, Telangana. Vs CPCB, MoEF, Rep.by its Member	M/s.V.Suthakar K.S.Vishwanathan, T.Hemalatha, M.Gopi Counsel for Appellant	

		Secretary, New Delhi and Another	Mr.D.S.Ekambaram for R1 Mr. T.Sai Krishnan for R2	
17	Appeal No.02 of 2016 (SZ)	M/s.Synthokem labs Pvt.Ltd, Medak Dist. Vs CPCB, MoEF, Rep.by its Member Secretary, New Delhi and Another	M/s.V.Suthakar K.S.Vishwanathan, T.Hemalatha, M.Gopi Counsel for Appellant Mr.D.S.Ekambaram for R1 T.Sai Krishnan for R2	
18	Appeal No.03 of 2016 (SZ)	M/s.Veer Chemie & Aromatics Pvt.Ltd,Hyderabad, Telanagana. Vs CPCB, MoEF, Rep. by its Member Secretary, New Delhi and Another	M/s.V.Suthakar K.S.Vishwanathan, T.Hemalatha, M.Gopi Counsel for Appellant Mr.D.S.Ekambaram for R1 T.Sai Krishnan for R2	For Arguments
19	Appeal No.04 of 2016 (SZ)	M/s.Rasula Pharmaceuticals & fine Chemicals, Hyderabad, Telanagana. Vs CPCB, MoEF, Rep.by its Member Secretary, New Delhi and Another	M/s.V.Suthakar K.S.Vishwanathan, T.Hemalatha, M.Gopi Counsel for Appellant Mr.D.S.Ekambaram for R1 T.Sai Krishnan for R2	
20	Appeal No.05 of 2016 (SZ)	M/s.Virchoew Laboratories Ltd,Hyderabad, Vs CPCB, MoEF, Rep.by its Member Secretary, New Delhi and Another	M/s.V.Suthakar K.S.Vishwanathan, T.Hemalatha, M.Gopi Counsel for Appellant Mr.D.S.Ekambaram for R1 T.Sai Krishnan for R2	
21	Appeal No.06 of 2016 (SZ)	M/s.Smilax Laboratories Ltd,Hyderabad, Vs CPCB, MoEF, Rep. by its Member Secretary, New Delhi	M/s.V.Suthakar K.S.Vishwanathan, T.Hemalatha, M.Gopi Counsel for Appellant	

		and Another	Mr.D.S.Ekambaram for R1 T.Sai Krishnan for R2	
22	Appeal No.07 of 2016 (SZ)	M/s.Inventaa Chemicals Ltd, Krishna Dist, Andra Pradesh. Vs CPCB, MoEF, Rep.by its Member Secretary, New Delhi and Another	M/s.V.Suthakar K.S.Vishwanathan, T.Hemalatha, M.Gopi Counsel for Appellant Mr.D.S.Ekambaram for R1 T.Sai Krishnan for R2	
23	Appeal No.08 of 2016 (SZ)	M/s.Porus Lab Pvt.Ltd, Ranga Reddy Dist. Vs CPCB, MoEF, Rep.by its Member Secretary, New Delhi and Another	M/s.V.Suthakar K.S.Vishwanathan, T.Hemalatha, M.Gopi Counsel for Appellant Mr.D.S.Ekambaram for R1 T.Sai Krishnan for R2	For Arguments
24	Appeal No.09 of 2016 (SZ)	M/s.Kopalle Pahrma Chemicals Pvt.Ltd Hyderabad, Telangana. Vs CPCB,MoEF,Rep.by its Member Secretary, New Delhi and Another	M/s.V.Suthakar K.S.Vishwanathan, T.Hemalatha, M.Gopi Counsel for Appellant Mr.D.S.Ekambaram for R1 T.Sai Krishnan for R2	
25	Appeal No.10 of 2016 (SZ)	M/s.Porus Lab Pvt.Ltd, Kodad mandal,Nalgonda Dist Vs CPCB,MoEF, Rep.by its Member Secretary, New Delhi and Another	M/s.V.Suthakar K.S.Vishwanathan, T.Hemalatha, M.Gopi Counsel for Appellant Mr.D.S.Ekambaram for R1 T.Sai Krishnan for R2	
26	Appeal No.11 of 2016 (SZ)	M/s.Shree Vinayaka Life Science Pvt.Ltd,Hyderabad, Telangana. Vs CPCB, MoEF, Rep. by its Member	M/s.V.Suthakar K.S.Vishwanathan, T.Hemalatha, M.Gopi Counsel for Appellant Mr.D.S.Ekambaram for R1	

		Secretary, New Delhi and Another	T.Sai Krishnan for R2	
27	Appeal No.12 of 2016 (SZ)	M/s.Porus Lab Pvt.Ltd, Krishna Dist. Vs CPCB, MoEF, Rep.by its Member Secretary, New Delhi and Another	M/s.V.Suthakar K.S.Vishwanathan, T.Hemalatha, M.Gopi Counsel for Appellant Mr.D.S.Ekambaram for R1 T.Sai Krishnan for R2	
28	Appeal No.13 of 2016 (SZ)	M/s.Emmennar Pharma Pvt.Ltd. Visakhapatnam Dist. Andhra Pradesh. Vs CPCB, MoEF, Rep. by its Member Secretary, New Delhi and Another	M/s.V.Suthakar K.S.Vishwanathan, T.Hemalatha, M.Gopi Counsel for Appellant Mr.D.S.Ekambaram for R1 T.Sai Krishnan for R2	For Arguments
29	Appeal No.14 of 2016 (SZ)	M/s.Enpiar Pharma Pvt.Ltd. Medak Dist, Telangana. Vs CPCB, MoEF, Rep.by its Member Secretary, New Delhi and Another	M/s.V.Suthakar K.S.Vishwanathan, T.Hemalatha, M.Gopi Counsel for Appellant Mr.D.S.Ekambaram for R1 T.Sai Krishnan for R2	
30	Appeal No.15 of 2016 (SZ)	M/s. S. Standard products Mfg. Co, Hyderabad, Telangana. Vs CPCB, MoEF, Rep. by its Member Secretary, New Delhi and Another	M/s.V.Suthakar K.S.Vishwanathan, T.Hemalatha, M.Gopi Counsel for Appellant Mr.D.S.Ekambaram for R1 T.Sai Krishnan for R2	
31	Appeal No.16 of 2016 (SZ)	M/s.RAchem Pharma Ltd. Krishna Dist, Andhra Pradesh. Vs CPCB, MoEF,	M/s.V.Suthakar K.S.Vishwanathan, T.Hemalatha, M.Gopi Counsel for Appellant	

		Rep. by its Member Secretary, New Delhi and Another	Mr.D.S.Ekambaram for R1 T.Sai Krishnan for R2	
32	Appeal No.17 of 2016 (SZ)	M/s.Konar Organics Ltd, Ranga Reddy Dist Telangana Vs CPCB, MoEF, Rep. by its Member Secretary, New Delhi and Another	M/s.V.Suthakar K.S.Vishwanathan, T.Hemalatha, M.Gopi Counsel for Appellant Mr.D.S.Ekambaram for R1 T.Sai Krishnan for R2	
33	Appeal No.18 of 2016 (SZ)	M/s.Kreative Organics Pvt Ltd,Hyderabad, Ranga Reddy Dist, Vs CPCB, MoEF, Rep.by its Member Secretary, New Delhi and Another	M/s.V.Suthakar K.S.Vishwanathan, T.Hemalatha, M.Gopi Counsel for Appellant Mr.D.S.Ekambaram for R1 T.Sai Krishnan for R2	For Arguments
34	Appeal No.20 of 2016(SZ)	M/s.Saiteja Drugs and Intermediates Pvt.Ltd, Nalgonda Dist,Telangana Vs CPCB, MoEF, Rep.by its Member Secretary, New Delhi and Another	M/s.V.Suthakar K.S.Vishwanathan, T.Hemalatha, M.Gopi Counsel for Appellant Mr.D.S.Ekambaram for R1 T.Sai Krishnan for R2	
35	Appeal No.21 of 2016(SZ)	M/s.Vijayasri Organics Medak Dist, Vs CPCB, MoEF, Rep.by its Member Secretary, New Delhi and Another	M/s.V.Suthakar K.S.Vishwanathan, T.Hemalatha, M.Gopi Counsel for Appellant Mr.D.S.Ekambaram for R1 T.Sai Krishnan for R2	
36	Appeal No.22 of 2016(SZ)	M/s.Vision Drugs Pvt.Ltd Nalgonda Dist. Vs CPCB, MoEF, Rep.by its Member	M/s.V.Suthakar K.S.Vishwanathan, T.Hemalatha, M.Gopi Counsel for Appellant Mr.D.S.Ekambaram for R1	

		Secretary, New Delhi and Another	T.Sai Krishnan for R2	
37	Appeal No.23 of 2016(SZ)	M/s.VVR Organics Pvt.Ltd Nalgonda Dist. Vs CPCB, MoEF, Rep.by its Member Secretary, New Delhi and Another	M/s.V.Suthakar K.S.Vishwanathan, T.Hemalatha, M.Gopi Counsel for Appellant Mr.D.S.Ekambaram for R1 T.Sai Krishnan for R2	For Arguments
38	Appeal No.24 of 2016(SZ)	Posh Chemical Pvt.Ltd,Unit II Ranga Reddy Dist, Telangana. Vs CPCB, MoEF, Rep.by its Member Secretary, New Delhi and Another	M/s.V.Suthakar K.S.Vishwanathan, T.Hemalatha, M.Gopi Counsel for Appellant Mr.D.S.Ekambaram for R1 T.Sai Krishnan for R2	
39	Appeal No.25 of 2016(SZ)	M/s.Kekule Pharma Ltd. Medak Dist,Telangana. Vs CPCB, MoEF, Rep.by its Member Secretary, New Delhi and Another	M/s.V.Suthakar K.S.Vishwanathan, T.Hemalatha, M.Gopi Counsel for Appellant Mr.D.S.Ekambaram for R1 T.Sai Krishnan for R2	
40	Appeal No.26 of 2016(SZ)	M/s.Sriram Labs Pvt.Ltd Nalgonda Dist,Telangana. Vs CPCB, MoEF, Rep.by its Member Secretary, New Delhi and Another	M/s.V.Suthakar K.S.Vishwanathan, T.Hemalatha, M.Gopi Counsel for Appellant Mr.D.S.Ekambaram for R1 T.Sai Krishnan for R2	
41	Appeal No.27 of 2016(SZ)	M/s.AVRA Labs Pvt.Ltd Parawada Dist, Visakapatanam. Vs CPCB, MoEF,	M/s.V.Suthakar K.S.Vishwanathan, T.Hemalatha, M.Gopi Counsel for Appellant	

		Rep.by its Member Secretary, New Delhi and Another	Mr.D.S.Ekambaram for R1 T.Sai Krishnan for R2	
42	Appeal No.28 of 2016(SZ)	M/s.Inventaa Chemicals Ltd, Medak Dist,Telangana. Vs CPCB, MoEF, Rep.by its Member Secretary, New Delhi and Another	M/s.V.Suthakar K.S.Vishwanathan, T.Hemalatha, M.Gopi Counsel for Appellant Mr.D.S.Ekambaram for R1 T.Sai Krishnan for R2	For Arguments
43	Appeal No.29 of 2016(SZ)	M/s.Enal Drugs Pvt.Ltd, Ranga Reddy Dist, Telangana. Vs CPCB, MoEF, Rep.by its Member Secretary, New Delhi and Another	M/s.V.Suthakar K.S.Vishwanathan, T.Hemalatha, M.Gopi Counsel for Appellant Mr.D.S.Ekambaram for R1 T.Sai Krishnan for R2	
44	Appeal No.30 of 2016(SZ)	M/s.Dymes Pharma Ltd, Hyderabad. Vs CPCB, MoEF, Rep.by its Member Secretary, New Delhi and Another	M/s.V.Suthakar K.S.Vishwanathan, T.Hemalatha, M.Gopi Counsel for Appellant Mr.D.S.Ekambaram for R1 T.Sai Krishnan for R2	
45	Appeal No.31 of 2016(SZ)	M/s. Porus Lab Pvt.Ltd, Nalgonda. Vs CPCB, MoEF Rep.by its Member Secretary, New Delhi and Another	M/s.V.Suthakar K.S.Vishwanathan, T.Hemalatha, M.Gopi Counsel for Appellant Mr.D.S.Ekambaram for R1 T.Sai Krishnan for R2	
46	Appeal No.32 of 2016(SZ)	M/s.Aktinos Pharma Pvt.Ltd, Medak Dist,Telangana. Vs CPCB, MoEF, Rep.by its Member	M/s.V.Suthakar K.S.Vishwanathan, T.Hemalatha, M.Gopi Counsel for Appellant Mr.D.S.Ekambaram for R1	

		Secretary, New Delhi and Another	T.Sai Krishnan for R2	
47	Appeal No.33 of 2016(SZ)	M/s.Synthokem labs Pvt.Ltd, Hyderabad. Vs CPCB, MoEF, Rep.by its Member Secretary, New Delhi and Another	M/s.V.Suthakar K.S.Vishwanathan, T.Hemalatha, M.Gopi Counsel for Appellant Mr.D.S.Ekambaram for R1 T.Sai Krishnan for R2	For Arguments
48	Appeal No. 113 of 2016(SZ)	M/s. Vasant Chemicals Pvt. Ltd., Rep. by its Chief Executive Officer, Mr. N.Srikanth, Jeedimetla, Hyderabad. Vs Central Pollution Control Board, MoEF, Rep. by its Member Secretary, Govt. of India, New Delhi and Another	M/s.V.Suthakar, K.S.Viswanathan, T.Hemalatha,& M.Gopi Counsel for Appellant Mr. D.S.Ekambaram for R1 Mr. T.Sai Krishnan for R2	
49	Appeal No. 114 of 2016(SZ)	M/s. AVRA Laboratories Pvt. Ltd., Rep. by its Authorised Signatory, Mr.A.V. Ramarao, Nacharam, Hyderabad. Vs Central Pollution Control Board, MoEF, Rep. by its Member Secretary, Govt. of India, New Delhi and Another	M/s.V.Suthakar, K.S.Viswanathan, T.Hemalatha,& M.Gopi Counsel for Appellant Mr. D.S.Ekambaram for R1 Mr. T.Sai Krishnan for R2	
50	Appeal No. 115 of 2016(SZ)	M/s. Vegesna Laboratories Pvt. Ltd., Rep. by its Managing Director, Mr.V.V. Suryanarayana, Visakhapatnam District. Vs Central Pollution Control	M/s.V.Suthakar, K.S.Viswanathan, T.Hemalatha,& M.Gopi Counsel for Appellant Mr. D.S.Ekambaram for R1 Mr. T.Sai Krishnan for R2	For Arguments

		Board, MoEF, Rep. by its Member Secretary, Govt. of India, New Delhi and Another		
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COURT NO. 2, SZ WEEKLY CAUSE LIST of 22.02.2017 TO 26.05.2017

NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

CAUSE LIST – COURT NO.2

Hon'ble Shri Justice M.S. Nambiar
Judicial Member

Date: 26-5-2017
Time: 10.30 am

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No.49 of 2017 (SZ)	F.Thankachan Kanyakumari District Vs The District Collector, Collectorate, Kanyakumari District And 4 others	M/s.M.Murali, T.Arul & D.Manimaran Counsel for Applicant Mrs. H.Yasmeen Ali for R2	For Reply
2	Application No. 79 of 2017(SZ)	Heal the Society Charitable Trust Rep.,by its President Kadapa District, Andhra Pradesh Vs The Union of India Rep.,by its Secretry Ministry of Environment, Forest and Climate Change New Delhi and 3 others	M/s.Taurus Associates S.Kamalesh Kannan S.Sai Sathya Jith Counsel for Applicant	For Admission
3	Application No. 299 of 2014 (SZ)	S.P. Surendranath Karthik, Madipakkam, Chennai and another Vs General Manager, Southern Railways Headquarters, Chennai and 12 others	M/s Kaushik N Sharma Counsel for applicant Mr.K. Muthamil Raja for R1 Sri. Suryaprakash for R2 to R5 M/s. Abdul Saleem, S.Saravanan & Vidya lakshmi for R6 & R7 Smt. Yasmeen Ali for R8, R9 Shri. D.S. Ekambaram for R10	For filing Counter Affidavit

			Smt. Me.Sarashwathy for R11 M/s M.K. Subramanian & P.Velmani for R12 Mr.S.Prabu for R13	
4	Application No. 109 of 2016(SZ)	B.Ramraja, Muthialpet, Puducherry Vs The Chairman, National Coastal Zone Management Authority, Ministry of Environment & Forests, New Delhi and 4 others	M/s. K.A.Mariappan & Anbarasu Counsel for Applicant Mr. G.M.Syed Nurullah Sheriff for R1 M/s.M.K Subramanian & P.Velmani for R2 & R3 Mrs. H.Yasmeen Ali for R4 M/s. S.Bhargavan, S.A Gandhi & R.Nepoliyan for R5	For Reply of R6 & R7
5	Application No.159 of 2014 (SZ)	P. Edwin Wilson, Purasaiwalkam, Chennai Vs The State of Tamil Nadu, Rep by its Principal Secretary, Environment and Forests, Chennai and others	M/s. Syed zam Mohammed & A.M Sinduja Counsel for Applicant M/s. M.K. Subramanian for R1 & R4 Shri. R. Suriyaprakash for R2 M/s Wilson Associates for R3 Smt. M.R Gokul Krishnan for R5	For Report
6	Application No.281 of 2013 (SZ)	People for cattle in India, Rep. by its Trustee G.Arun Prasanna Vs Commissioner, Corporation of Chennai and 14 others	Shri. Kaushik N Sharma Counsel for Applicant Shri. R.Suryaprakash for R1 M/s. M.K. Subramanian for R2, R3, R5, R6 & R 15 Shri. AbdulSaleem, Saravanan & Vidhyalakshmi for R4, R7, R9 & R10 Smt. H. Yasmeen Ali for R8, R11 to R13 M/s. D.S. Ekambaram and B. Jayalakshmi for R14	For hearing

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